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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 185/15  
PETITION NUMBER : TP 19/17  
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT. LTD.  
NAME OF THE RESPONDENT(S) : LAKSHMI BROOKE COFFEE  
HOSTS PVT. LTD.  
UNDER SECTION : 433(e), (f)

S.NO. NAME(IN CAPITAL) KUMARASWAMY DESIGNATION ADVOCATE  
&  
PHONE NUMBER 9986022592 REPRESENTATION BY WHOM

SIGNATURE



Shri Kumaraswamy, counsel for petitioner is present. None appeared for respondents.  
Counsel for petitioner is directed to serve notices on the respondents by collecting from the  
Registry.

Posted to 20.03.2017.



MEMBER (J)



MEMBER (T)